

1.5.2009.

O.A. No. 493/2007

**Hon'ble Sri M.Kanthaiah, Member (J)**

No representation from the applicant side. Respondents counsel present.

Even on the last occasion there is no representation from the applicant side, which shows that he is not interested for prosecuting the case and as such O.A. is dismissed for non-prosecution

  
**Member (J)**

~~copy of order~~  
dated 1-5-2009  
Renu  
05-5-2009